

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.2569
TO BE ANSWERED ON 06.03.2020

Protection of coastline

2569. SHRI MANOJ KOTAK:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken steps to protect fragile coastlines of Maharashtra and create sustainable management of coastal and marine resources in Sindhudurg and Ratnagiri;
- (b) if so, the details thereof;
- (c) the details of stretches of the coast of Maharashtra where the Coastal Zone Management Project is being implemented;
- (d) whether the Government has taken or proposes to take steps for mangrove plantation in Maharashtra specially in Mumbai, Sindhudurg and Ratnagiri; and
- (e) if so, the details of the projects undertaken in Maharashtra?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (e)

The Coastal Regulation Zone (CRZ) has been notified with an objective of conserving and protection of ecology, resources and facilitating development and livelihood security in the coastal regions of the country. The Integrated Coastal Zone Management Project was launched to further the objectives of the CRZ Notification. The Project, besides the national component, had State level components only in identified coastal stretches of 3 pilot States viz. Gujarat, Odisha and West Bengal.

However, under the National component, a detailed study has been undertaken for shoreline changes, sediment movement and coastal erosion pattern. Further, the project also undertook delineation and mapping of the high tide line, the hazard line and of Ecologically Sensitive Areas, as noted in the CRZ Notification, along the coast line of the main land, including the State of Maharashtra.

The Government has taken steps to sustain and enhance mangrove in the country through promotional as well as regulatory measures. The promotional measures are being implemented through a Central Sector Scheme of the government.

Further, Government of Maharashtra has initiated measures which includes setting up of a dedicated Mangrove Cell for the conservation of mangroves, intensified patrolling to prevent degradation of mangroves, new mangrove plantations etc.
